

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad, this the 05th day of October 2021

Civil Misc. Contempt Petition No.330/00008/2020
in
Original Application No. 330/00226/2018

Hon'ble Mr. Tarun Shridhar, Member (Administrative)
Hon'ble Ms. Pratima K Gupta, Member (Judicial)

Rajendra Kumar Mishra, S/o Late Shri Pathadin Mishra,
R/o V.P.O. Ingohata, Hamirpur-210341.

...Applicant
By Advocate : **Shri Shyam Ji Das Kapoor (Not Present)**

V E R S U S

1. Shri Anand Narayan Nanda, Secretary, Ministry of Communication and I.T. (Dept. Of Posts), Dak Bhawan, New Delhi.
2. Shri Vinaya Prakash Singh, Chief Post master General, U.P. Circle, Lucknow, 4, Hazratganj, Lucknow-226001.

...Respondents
By Advocate : **Shri Mukesh Kumar**

O R D E R

By Hon'ble Mr. Tarun Shridhar, Member (Administrative) :

No one is present for the applicant even in the revised call.

Shri Mukesh Kumar, learned counsel for the respondents is present.

2. Heard learned counsel for the respondents and perused the record.

3. Learned counsel for the respondents submits that the order of this Tribunal dated 11.02.2019 passed in OA No.226 of 2018 which is the subject matter of the instant contempt petition has been stayed by the Hon'ble High Court of Allahabad.

4. In view of the statement made by learned counsel for the respondents, the instant contempt petition is dismissed. Notices issued are discharged. The applicant is at liberty to approach the Tribunal in case situation so arises.

(Pratima K Gupta)
Member(Judicial)

(Tarun Shridhar)
Member(Administrative)

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